



E-COURTS

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District and Session Judge Case Details

Case Type	: Criminal Revision		
Filing Number	: 673/2021	Filing Date:	20-01-2021
Registration Number	: 21/2021	Registration Date:	20-01-2021
CNR Number	: UPVR01-000848-2021		

Case Status

First Hearing Date	: 27th January 2021
Next Hearing Date	: 02nd March 2021
Case Stage	: Hearing
Court Number and Judge	: 66-Adj F.T.C.II

Petitioner and Advocate

1) SAURABH TIWARI Advocate- TUSHAR GOSWAMI

Respondent and Advocate

1) State Of U.P.

Acts

Under Act(s)	Under Section(s)
CODE OF CRIMINAL PROCEDURE	156(3)

Case History

Registration Number	Judge	Business on Date	Hearing Date	Purpose of Hearing
21/2021	Adj F.T.C.II	11-02-2021	02-03-2021	Hearing

Case Transfer Details within Establishment

Registration Number	Transfer Date	From Court Number and Judge	To Court Number and Judge
21/2021	27-01-2021	1 - District & Session Judge	66 - Adj F.T.C.II